



.....Appellant

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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ LPA 170/2022, CM APPL. 11593/2022-Stay

SOHAN LAL BHARDWAJ

Through:

versus

NEETA BHARDWAJ .....Respondent

Through: Mr.Arun Birbal and Mr.Sanjay Singh,

Advocates for DDA.

Ms.Avshreya Pratap Singh Rudy, SPC with Ms.Usha Jamnal and Ms.Harshita Chaturvedi, Advocates.

**CORAM:** 

HON'BLE MS. JUSTICE REKHA PALLI HON'BLE MR. JUSTICE SAURABH BANERJEE

> ORDER 30.01.2025

**%** 

Due to paucity of time, the appeal could not be taken up today. List on 05.05.2025.

REKHA PALLI, J

SAURABH BANERJEE, J

**JANUARY 30, 2025** vld